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Title: Shri Ganesh Singh moved the motion regarding Report Of Joint Committee on Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 – extension of time

श्री गणेश सिंह (सतना) : महोदया, मैं प्रस्ताव करता हूँ :-

"कि यह सभा शीतकालीन सत्र, 2017 के पहले सप्ताह के अंतिम दिन तक भूमि अर्जन, पुनर्वासन और पुनर्व्यवस्थापन (दूसरा संशोधन) विधेयक, 2015 में उचित मुआवजे के अधिकार और पारदर्शिता के संबंध में संयुक्त समिति के प्रतिवेदन को प्रस्तुत करने के लिए समय बढ़ाया जाए।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 upto the last day of the first week of Winter Session, 2017 "

The motion was adopted.

12.02 ½ hours